

**In the National Company Law Tribunal, Jaipur**

**IB-872 (PB)2018**

**TA No. 138/2018**

**UNDER SECTION 9 OF IBC CODE, 2016**

**In the matter of:**

**M/s VIP Finvest Consultancy Pvt. Ltd. .... Applicant/Petitioners**

**VS.**

**M/s Alok Parasrampuria .....Respondent**

**Order delivered on 31.08.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : None-appeared

For Respondent(s) : None-appeared

**ORDER**

None appears for the parties. The matter being recently transferred from NCLT, New Delhi to NCLT, Jaipur, the registry is directed to issue notices to the parties in relation to the transfer, and let the matter be listed for hearing on 27.09.2018.

*Sd-*

**(R. Varadharajan)  
Member (Judicial)**